

Court Room no. 32
Today's Board of matters/ cases for consideration/ hearing
Date : 19/06/2020

Sr. No	Commercial Suit No.	Name of parties	Stage
1	156/2019	M/s. Chetana Book Depot Vs National English High School	Order
2	118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Arguments
3	253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Arguments
4	7/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Framing Issues
5	181/2020	Canara Bank Vs Naseem Samim Khan	Order
6	160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Framing Issues
7	188/2020	M/s. A. R. Constructions Vs Smt.Sarojdevi Rameshkumar Jain	Framing Issues
8	193/2020	M/s. A. R. Constructions Vs Ganesh Virayya Kurapati	Framing Issues
9	199/2020	Jainco Steels Vs Shraddha Shipping Co. Pvt. Ltd.	Framing Issues

